



**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 431/2021

This the 2nd day of March, 2021

(Through Video Conferencing)

Hon'ble Ms. Aradhana Johri, Member (A)

Madhu Bala, Ex. Jr. Assistant (Emp. Code 310562),

Age: 62 years

W/o Late Sh. Bal Mukund Gupta,

R/o M-6, Type-II, Aram Bagh, New Delhi

... Applicant

(through Sh. U Srivastava)

Versus

1. New Delhi Municipal Council through its Chairman
Palika Kendra, Parliament Street, New Delhi,
Delhi-110001

2. Joint Director (Civil), New Delhi Municipal Council
Palika Kendra, Parliament Street,
New Delhi, Delhi-110001

... Respondents

(through Ms Sriparna Chatterjee)

ORDER (Oral)

After arguing for some time, learned counsel for applicant seeks permission to withdraw the OA with liberty to file a better OA. Permission is granted with liberty to file a better OA. OA stands dismissed as withdrawn.

**(Aradhana Johri)
Member (A)**

/jk/anjali/neetu